

Mr. R.C. Paul
Sh. S.P. Choudhary

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 333 1995

S.K. Nehru Applicant (s)

Versus

Union of India & others Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	29/6/95	REGISTER	Pro for Rs 50/- is filed. 29/6/95
1	30-6-95	Adjourned to next week. 30/6 Member (Admin.)	In this application, the petitioner v/s 19 great Act has sought for relief against his order of transfer.
2	5.7.95	Adjourned to next week. MEMBER (ADMINISTRATIVE)	For Regn. Pl.
3	12.7.95	This application came up for admission twice and was adjourned. None present for the petitioner. Hence dismissed for default. MEMBER (ADMINISTRATIVE)	29/6/95 Registration For Admission etc 29.6.95 SO(J) Bench 29.06.95